

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 222

28(ND)2016

**Comp. Appl-807/2020, Comp. Appl-825/2020, Comp. Appl-1/2021,
Comp. Appl-55(ND)2021**

IN THE MATTER OF:

Sh. Rajeev Behl

... **Applicant/Petitioner**

Versus

M/s. Realtech Infrastructure Ltd. & Ors.

... **Respondent**

Under Section: 397/398

Order delivered on 01.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Shaunak Kashyap and Mr. Rahul Mukherjee, Advocates for the applicant.

ORDER

Renotify on 03.03.2021.



**(T.S SINGH)
COURT OFFICER**